

IN THE NATIONAL COMPANY LAW TRIBUNAL NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 302
IB-419(ND)2022
New IA-3448/2024

IN THE MATTER OF:
IndusInd Bank Ltd.

... **Applicant/Petitioner**

Versus

Hacienda Projects Pvt. Ltd

... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 15.07.2024

CORAM:

SH. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Usha Singh

For the IRP : Ms. Ankita Bajpai, Mr. Sagar Thakkar Advs

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-3448/2024: Ld. Counsel for the Respondent is present through VC. This application is filed under Section 12A of IBC, 2016.

List the matter before Regular Bench for consideration on 18.07.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(MANNI SANKARIAH SHANMUGA SUNDARAM)
MEMBER (J)